

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.05.2022 (MONDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agro Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
2.	Comp. App. (AT) (Ins) No. 1113 of 2020	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	Mrinali Prasad-R1

For Hearing

3.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 Vivek Malik-R3
4.	Comp. App. (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma
5.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
6.	Comp. App. (AT) (Ins) No. 1052 of 2020	Ashmeet Singh Bhatia Vs. Arena Superstructures Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi
7.	Comp. App. (AT) (Ins) No. 1057 of 2020	Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi

For Directions - to Settle Date

8.	Comp. App. (AT) (Ins) No. 1441 of 2019	Moolsons Holding Pvt Ltd. Vs. Zenal Construction Pvt Ltd.	Misha	Sameer Kumar
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**By order of Hon'ble Chairperson
-sd/-
Registrar**